

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench

Court – I

Appl./Appeal No.	Appellant (s)	Respondent (s)	Impugned Order
E/WD/30461/2018 E/136/2010	CC & CE, Hyderabad – IV	Victory Electricals Ltd.,	OIA No. 54/2009 (H-IV) CE dated 24.11.2009
ST/WD/30458/2018 E/3616/2012	-DO-	Shri Mohammad Abdul Basith	OIA No. 04/2012 (H-IV) ST dated 17.09.2012
E/WD/30465/2018 E/25249/2013	-DO-	Thermal Systems Hyderabad Pvt. Ltd.,	OIA No. 221/2012 dt. 31.10.2012
E/WD/30466/2018 E/27837/2013	CC, CE & ST, Hyderabad – I	Parker Hannifin India (P) Ltd.,	OIA No. 58/2013 (H-I) CE dated 18.06.2013
ST/WD/30467/2018 ST/22791/2014	-DO-	Knar Estate Complex	OIA No. 06/2014 (H-I) (D) ST & 4 to 9 /2014 (H-I) ST dt. 11.03.2014
ST/WD/30468/2018 ST/22792/2014	-DO-	Vamshee Estates	OIA No. 05/2014 (H-I) (D) ST & 10 to 18 /2014 (H-I) ST dt. 11.03.2014
ST/WD/30469/2018 ST/20329/2014	CC, CE & ST, Hyderabad – IV	Pokarna Ltd.,	OIA No. 151/2013 (H-IV) ST dt. 30.09.2013
ST/WD/30474/2018 ST/21525/2014	-DO-	Anil Engineering Works	OIA No. 212/2013 (H-IV) ST & 03/2013 (H –IV) (D) S. Tax dt. 13.12.2013
E/WD/30475/2018 E/1016/2011	-DO-	Petrox Packaging I Pvt. Ltd.,	OIA No. 01/2011 (H-IV) CE dated 10.01.2011
ST/WD/30481/2018 ST/30433/2016	-DO-	Sri Chall Constructions	OIO No. HYD-EXCUS-004-COM- 065-15-16 dt 12.01.2016
ST/WD/30482/2018 ST/487/2009	CC & CE, Hyderabad-IV	Basai Steels Pvt. Limited	OIA No. 33/2011 (H-IV) ST dated 20.12.2011
E/WD/30485/2018 E/30924/2016	Medchal – GST	Geettean Viniyog Limited	OIO No. HYD-EXCUS-001-COM- 018-16-17 dated 31.05.2016
E/WD/30486/2018 E/2111/2012	-DO-	Astrix Laboratories (P) Ltd.,	OIA No. 71/2012 (H-I) CE dated 27.04.2012
ST/WD/30487/2018 ST/27840/2013	-DO-	Sri Sai Travels	OIA No. 73/2013 (H-IV) ST dated 23.05.2013
ST/WD/30488/2018 ST/Cross/30673/2016 ST/30055/2016	-DO-	Zenith Rubber Pvt. Ltd.,	OIA No. HYD-EXCUS-004-APP- 0117-15-16-ST dated 20.10.2015
ST/WD/30489/2018 ST/30056/2016	-DO-	Neotech Rubber Products	OIA No. HYD-EXCUS-004-APP- 0108-15-16-ST dated 14.10.2015
ST/WD/30490/2018 ST/30326/2016	CC & CE, Hyderabad – IV	Digital Insights & Research Pvt. Ltd.,	OIA No. HYD-EXCUS-004-APP- 0224 & 0225-15-16-DT dated 14.01.2016
ST/WD/30492/2018 ST/30598/2016	Medchal – G S T	Lakshmi Infra Properties India Pvt. Ltd.,	OIO No. HYD-SVTAX-000-COM- 63-15-16 dt. 28.03.2016
ST/WD/30493/2018 ST/30675/2016	-DO-	NTPC Railway Track Maintenance Workers Coop Society Ltd.,	OIO No. HYD-EXCUS-003-COM- 024-15-16 dated 30.03.2016
E/WD/30494/2018 E/30585/2017	-DO-	Rishabh Phenolics Pvt. Ltd.,	OIA No. HYD-EXCUS-004-APP- 046-16-17 dated 11.01.2017
E/WD/30495/2018 E/30635/2017	-DO-	-DO-	OIA No. HYD-EXCUS-004-APP- 054-16-17 dated 10.02.2017
E/WD/30501/2018 E/28054/2013	CCE, C & ST, Visakhapatnam-II	Suma Cements Ltd.,	OIA No. 11/2013 (V-II) CE dated 13.08.2013
ST/WD/30503/2018 ST/20038/2014	-DO-	Geeba Electrical and Instrumentation Works	OIA No. 40/2013 (V-II) ST dated 22.10.2013
ST/WD/30504/2018 ST/26477/2013	-DO-	Venkey Engineering Works	OIA No. 05/2013 (V -II) ST dated 26.02.2013
ST/WD/30508/2018 ST/2719/2011	CCE, C & ST, Visakhapatnam – I	Sairam Engineers	OIA No. 18/2011 (V-I) ST dated 06.06.2011
ST/WD/30511/2018 ST/Cross/30128/2018 ST/30070/2018	CCT, Visakhapatnam – G S T	Sri Raghavendra Processers	OIA No. VIZ-EXCUS-002-APP- 070-17-18 dated 29.09.2017
E/WD/30517/2018 E/1155/2011	CCE, C & ST, Visakhapatnam – I	Radice Ispat (India) Vizag	OIA No. 78/2010 (V-I) CE dated 30.12.2010
ST/WD/30519/2018 ST/2495/2011	-DO-	Kalmarine Foods Pvt. Ltd.,	OIA No. 09/2011 (V-I) ST dated 19.04.2011
ST/WD/30521/2018 ST/27680/2013	-DO-	Infinite Shipping & Logistics Pvt. Ltd.,	OIA No. 26/2013 (V-I) ST dt. 18.06.2013
ST/WD/30523/2018 ST/22052/2014	-DO-	Pavan Cargo Pvt. Ltd.,	OIA No. 16/2014 (V-I) ST dated 21.02.2014

Appearance

Shri Guna Ranjan, Superintendent (AR) for the Revenue.

None for the Assessee.

Coram:

Hon'ble Mr. M.V. RAVINDRAN, MEMBER (JUDICIAL)

Hon'ble Mr. P. VENKATA SUBBA RAO, MEMBER (TECHNICAL)

Date of Hearing: 06/08/2018

Date of Decision: 06/08/2018

FINAL ORDER No. A/30938-30967/2018

[Order per: Bench]

All these applications are filed by Revenue for withdrawal of appeals. We allow the applications and dismiss the appeals as withdrawn.

(Order pronounced & dictated in open court)

**P. VENKATA SUBBA RAO
MEMBER (TECHNICAL)**

**M.V. RAVINDRAN
MEMBER (JUDICIAL)**

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